

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**RAJYA SABHA
STARRED QUESTION NO.*123
TO BE ANSWERED ON 14.12.2023**

ATTRACTING FOREIGN FILM PROJECTS IN THE COUNTRY

***123:SHRI SUSHIL KUMAR GUPTA:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has proposed any new steps to attract medium and big budget international film projects to the country ;
- (b) if so,the details in this regard; and
- (c) the details about the foreign film projects that have come to India in the last three years?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE
RAJYA SABHA STARRED QUESTION NO.*123 FOR REPLY ON 14.12.2023**

(a) to (c) Yes, sir. The Ministry of Information & Broadcasting set up the Film Facilitation Office (FFO) in December 2015 with a view to create greater ease of filming in India, for the international filmmakers and to promote India as a filming destination for attracting investment from foreign film makers.

The FFO launched its web portal www.ffa.gov.in in November 2018, for establishing an online single window facilitation and clearance mechanism for filmmakers from abroad. The FFO web portal has since been integrated with the Archaeological Survey of India portal and Ministry of Railway to enable the filmmakers to shoot in historical and iconic sites in India under their jurisdiction. A cohesive ecosystem of Nodal officers has been established in key Central Government Ministries/Departments and also State Governments/Union Territories, to accord filming permission and ensure ease of filming in their respective jurisdiction. Film Visa, with multiple entry facility valid for one year, has been introduced for international filmmakers, cast & crew to film in India.

The Ministry of Information and Broadcasting, with a view to make India as a preferred destination for international film production, to generate employment and to increase inflow of foreign exchange in India, announced the incentive schemes for co-production of films under the Audio-Visual Co-production Treaty and for production of foreign films in India w.e.f. 01.04.2022.

The incentive scheme has been enhanced and further simplified by Ministry of Information and Broadcasting in order to attract more international projects. As per the revised incentive scheme announced on 20.11.2023, all qualifying projects of foreign film production and films being produced under Audio Visual Co-production Treaty can claim a cash incentive of 30% on the qualified expenditure incurred in India. In case of live shoot of foreign films, a 5% bonus can be claimed for employing 15% or more Indian crew. Further for foreign film shooting and post-production work,

an additional 5% can be claimed for the film which has significant Indian content to promote Indian culture, talent and tourist destination.

The maximum limit of the incentive has been enhanced from previous ₹ 2.5 crore to ₹ 30 crore to attract big budget international film projects whereas the maximum percentage of incentive has been enhanced from the previous 35% to 40%.

The details of the foreign film projects that have been granted permission for film production in the last three years are as under:

Year	Number of foreign film projects
2020	4
2021	11
2022	28
2023 (upto Nov 2023)	35
